

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).12688/2010

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

COSCO INDUSTRIES LTD.

Respondent(s)

(With prayer for interim relief)

Date: 08/11/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s) Mr. P.V. Yogeswaran,Adv.

UPON hearing counsel the Court made the following
O R D E R

In SLP(C) No.12688/10 the respondent has not filed counter affidavit in spite of last opportunity granted. Ld.counsel seeks further time. Rejected. Hence, place the matter before the Hon'ble Court as per rules.

(Sunil Thomas)
Registrar

SB